

DIVISION BENCH S-16

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/87(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th August, 2021,
10:30 A.M**

Name of the Company	VTL ELECTRONICS LIMITED		
Under Section	Sub-Section (1) Of Section 66.		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

Mr. Saumyo Jyoti Seal, Advocate] For the Petitioner

ORDER

Ld. Counsel for the Petitioner is present.

At the request of the Ld. Counsel appearing on behalf of the Petitioner, CP/87(KB)/2021 is dismissed as withdrawn with a liberty to file a fresh petition in accordance with the law.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**

vc